

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 5<sup>th</sup> September, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	Original Application No. 274/2016	Sanjay Kumar Vs. Govt. of NCT of Delhi & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1&5 Ms. Sakshi Popli, Adv. for R-2 Mr. Sanjeev Ralli, Adv. for R-3
2.	<b>Original Application No. 317/2017</b> (M.A. No. 905/2017) (Earlier O.A.No.199/2014)	Almitra H. Patel & Anr. Vs. DLG Galleria	Mr. Birja Mahopatra, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Rajesh Kumar Das, Adv. for UT Lakshadweep Administration Mr. Nikhil Rohatgi, Adv. for DLG Galleria Mr. Rajkumar, Adv. for CPCB Ms. Sakshi Popli, Adv. for SDMC & NDMC Mr. Rajul Shrivastav, Adv. for MPPCB Mr. V. K. Shukla, Adv. for State of M.P. Mr. Auneesh Arputhan, Adv. for Sikkim Mrs. G. Indira & Mr. K. V. Jagdishvaran, Adv. for Andman & Nicobar Island Dr. Abhishek Atrey, Adv. for MoEF Mr. Nishe Rasen Shonker, Adv. for Kerala Mr. Govy Scaria, Adv. Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Raja Chatterjee, Adv. for State of WB
<b>FOR ADMISSION</b>			
3.	Original Application No. 514/2017	C-1 Block Resident Welfare Association (Regd.), Ashok Vihar Vs. North Delhi Municipal Corporation & Ors.	Mr. Vikas Jain, Adv. for Applicant
4.	Original Application No. 527/2017	M/s Roshan & Co. Vs. Central Pollution Control Board & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant
5.	Original Application No. 528/2017	Dr. Sandeep Kumar Gupta Vs. State of Haryana & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant
<b>AFTER NOTICE</b>			
6.	Original Application No. 393/2017	M/s Eurasia Doordevices Vs. Uttarakhand Environment Protection and Pollution Control Board	Mr. Kamal Kumar Pandey, Adv. for Applicant  Mr. Mukesh Verma, Adv. Mr. B. V. Niren, Adv. for CGSC Ms. Deep Shikha Bharati, Adv. for MoEF
7.	Original Application No. 491/2017 (M.A. No.971/2017)	Tanveer Ahmed Khan Vs. Govt. of NCT of Delhi & Ors.	Mr. Sanjay Kumar, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1 & 3 Mr. Rajesh K. Singh, Adv. for MoEF
<b>FOR COMPLETION OF PLEADINGS</b>			
8.	Original Application No. 123/2017	Dr. Jasveer Singh Vs. Govt. of NCT of Delhi & Ors.	Mr. Sanjay Singh & Mr. Sanjeev Yadav, Adv. for Applicant  Mr. Tarunvir S. Khehar, Adv. for R-1, 2 & 5 Mr. Dinesh Jindal, LO for DPCC

			Mr. Karan Singh Tanwar, Adv. Mr. Balendu Shekhar, Adv. for SDMC Mr. Ankur Chhiber, Adv. for R-6 Ms. Sakshi Popli, Adv. for DJB Mr. A. K. Prasad, Adv. for CGWA Mr. Amarjit Singh, Adv. for R-7 to 9
9.	Original Application No. 148/2017	Abhinav Kumar Vs. State of Uttar Pradesh & Ors.	Mr. P. N. Mishra, Sr. Adv. with Mr. Sharad Chauhan, Adv. for Applicant  Mr. Utkarsh Sharma, Adv. for R-1, 4 to 6 Mr. C. K. Rai, Adv. for R-3
<b>FOR HEARING</b>			
10.	Original Application No. 509/2015	Saloni Ailawadi Vs. Union of India & Ors.	Mr. Sanjeev Ailawadi, Adv. for Applicant  Mr. B. V. Niren, Adv. for R-1 Mr. Rahul Pratap, Adv. for R-2 Mr. Pinaki Misra, Sr. Adv. with Mr. Bishwajit Dubey, Adv. for R-4 to 7 Mr. Rajkumar, Adv. for R-5
11.	Original Application No. 527/2015	Satvinderjeet Singh Sodhi & Ors. Vs. Volkswagen India Private Limited & Ors.	Mr. Virender Ganda, Sr. Adv. with Mr. Vipul Gaud, Adv. for Applicant  Mr. Pinaki Misra, Sr. Adv. with Mr. Bishwajit Dubey, Adv. for R-1 to 5 Mr. B. V. Niren, Adv. for R-8 & 9 Mr. Tarunvir Singh Shehar, Adv. for DPCC Mr. Biraja Mahapatra, Adv. for R-10 Mr. Rajkumar, Adv. for R-6 Mr. Balendu Shekhar, Adv.
12.	<b>Execution Application No. 09/2016 IN O.A. No. 177/2013</b>	Sushil Raghav Vs. State of U.P. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Raman Yadav, Adv. for R-1 to 3 Mr. Sharad Chauhan, Adv. for State of UP Mr. Rajesh Raina, Adv. for R-4 Dr. Indra Pratap Singh, Adv. for R-5 Mr. Rohit Ran Sachan, Adv. for NNG Mr. A. K. Prasad, Adv. Mr. Pradeep Mishra, Adv. for UP PCB Ms. Reena Singh, Adv. Mr. Narender Hooda, Sr. Adv. with Mr. Shubham Bhalla, Adv.
13.	Original Application No. 169/2016	Transport Centre Punjabi Bagh Welfare Society Vs. Government of NCT of Delhi & Ors.	Mr. Deepak Vohra & Mr. Sahil Dhawan, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1 & 2 Mr. Sanjay Dewan, Adv. for R-4 Mr. Birja Mahapatra, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for North MCD
14.	Original Application No. 256/2016 <b>(M.A. No. 1053/2017 &amp; M.A. No. 1054/2017)</b>	Sushil Chaudhary Vs. Government of NCT of Delhi & Ors.	Mr. K. Sunil, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1 to 4 & 6 Ms. Sakshi Popli, Adv. for R-5 Mr. K. K. Tiwari, Adv. for R-7 Mr. Rahul Khurana, Adv. for R-8 Mr. Rambir Chauhan, Adv. for Applicant in M.A. No. 1053 & 1054/2017
15.	Original Application No.	Deepak Joshi	Mr. Ravindra S. Garia, Adv. for Applicant

	453/2016	Vs. State of Uttarakhand & Ors.	Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for R-1, 2, 3 & 5 Ms. Filza Moonis, Adv. for R-4 Ms. Pinky Anand, ASG with Mr. Om Prakash, Adv. Mr. Balendu Shekhar, Adv. for MCD
16.	Original Application No. 502/2016 (M.A. No. 954/2016)	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness (CHETNA) Vs. Union of India & Ors.	Mrs. Kajal Chandra, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2, 4 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-3, 5, 10 & 13 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-12 Ms. Ginny J. Rantray, Adv. for JNU Mr. Anil Soni & Mr. Naginder Benipal, Adv. for R/AICTE Mr. Rajiv Bansal, Sr. Adv. for DDA Ms. Puja Kalra, Adv. Mr. Dinesh Jindal, LO for DPCC
17.	Original Application No. 664/2016	Samaj Sewa Samiti Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1 Mr. M. P. Shorawala, Adv. for R-2 Mr. Bhanwar Pal Singh Jadon, Adv. for R-3 Mr. Sharad Pal Chauhan, Adv. for UP Mr. Manu Yadav, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB
18.	Original Application No. 407/2017 (M.A. No. 779/2017 & M.A. No. 795/2017)	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Krishna Kumar Singh, Adv. for MoEF Mr. D. N. Goburdhan, Adv. for R-5 Mr. Raj Panjwani, Sr. Adv. with Ms. Malini Sud, Adv. for R-7 Mr. Pinaki Misra, Sr. Adv. with Mr. Adarsh Ramanujan, Adv. for R-8

**Date : 5<sup>th</sup> September, 2017**  
**Time : After the above Bench**

**HON'BLE DR. JUSTICE JAWAD RAHIM**  
**JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
19.	Original Application No. 208/2016 (M.A. No. 403/2016) <b>(PH)</b>	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant Mr. Rajesh Kumar Singh, Adv. for MoEF Ms. Deep Shikha Bharati, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 4 Mr. Vishwendra Verma, Adv. for R-5 Mr. A. K. Prasad, Adv. for CGWA

Date : 5<sup>th</sup> September, 2017  
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HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA  
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
20.	Original Application No. 484/2017	Mahesh Chandra Saxena Vs. State of Rajasthan & Ors.	Mr. Rahul Khurana, Adv. for Applicant  Mr. Shiv Mangal Sharma & Mr. Saurabh Rajpal, Advs. for State of Rajasthan

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)

**THE OLD CASES FOR THE YEAR 2012 TO 2014 SHALL NOT BE ADJOURNED**